Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 132 of 2012 & IA nos. 247 & 248 of 2012
Appeal No. 133 of 2012 & IA nos. 249 & 250 of 2012

Dated : 3rd September, 2013

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 132 of 2012 & IA nos. 247 & 248 of 2012

M/s. Junagadh Power Projects Pvt. Ltd. ... **Appellant(s)**

Versus

Gujarat Urja Vikas Nigam Ltd. & Ors. ... **Respondent(s)**

Appeal No. 133 of 2012 & IA nos. 249 & 250 of 2012

M/s. Amreli Power Projects Ltd. ... **Appellant(s)**

Versus

Gujarat Urja Vikas Nigam Ltd. & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Advocate with
Ms. Shikha Ohri

Counsel for the Respondent(s): Ms. Swageetika Sahoo
Ms. Swapna Seshadri

ORDER

We have heard Mr. Sanjay Sen, Sr. Advocate for the appellant.

Post the matter for further hearing on **18th September, 2013 at 2.30 p.m.**

(V.J. Talwar) **(Rakesh Nath)** **(Justice M. Karpaga Vinayagam)**
Technical Member **Technical Member** **Chairperson**
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